NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 473/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

HCL Services Limited

V/s.

Cable Corporation of India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

04 Sandosh Dalvi Adv for CD

ORDER TCP 473/I&BC/NCLT/MB/MAH/2017

None present on Petitioner side. Counsel for Corporate Debtor is present.

List this matter on 4.10.2017 with a direction to the Petitioner to appear and argue the matter on the next date of hearing, failing which, this Petition will be dismissed for default.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)